

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 130470/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 8610-8611/2017

RANI RAJENDRI KUMARI BA (DEAD)

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 17-07-2018 These matters were called on for hearing today.

For Petitioner(s)

Ms. Mansi Kukreja, Adv.
M/S. Mitter & Mitter Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for substitution of the legal
representatives of the deceased sole petitioner filed within
time is allowed.

Service is complete on respondent Nos.1 and 2 but none
has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
17.7.2018

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